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THE MINISTER OF TRANSPORT. AVIATION, SHIPPING AND TOUR-ISM (SHRI N. SANJIVA REDDY): (a) and (b) Yes. Sir

(c) After detailed consideration of the tenders received the Technical Tender Committee recommended the acceptance of the lowest tender which was that of M/s. Steelcrete Private Limited Bombay.

727. [Transferred to the 7th December, 1966.1

## WASHERMEN'S CO-OPERATIVES

728. SHRI B. K. GAIKWAD: the Minister of FOOD, AGRICUL-COMMUNITY DEVELOP-MENT AND COOPERATION pleased to state:

- (a) whether it is a fact that the target declared by Government for having 50 Washermen's Cooperative societies by the end of the Third Five Year Plan has since been fulfilled: and
- (b) if the answer to part (a) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICUL-TURE. COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI (a) A scheme for S. D. MISRA): organisation of Washermen Co-operatives was formulated and communicated to the State Governments in March, 1964. It was expected that 50 societies would come up till the end of the Third Five Year Plan. Till the end of the Third Plan, about 39 Washermen's Co-operative Societies have been organised

- (b) The main reasons standing in the way of organisation of Washermen's co-operative societies are:
  - (i) Washermen are not generally coming forward to form societies in large number;

- (ii) premises for common workshop in big cities with provision for mechanised washing are not easily available: and
- (iii) there is dearth of common washing centres in the Corporation and Municipal areas.

## DEMANDS OF LAW STUDENTS

729. SHRI D. THENGARI: Will the Minister of LAW be pleased to state:

- (a) whether it is a fact that the Chairman of the State Bar Councils, Minister of Education and other educationists discussed the demands of All India Law Graduates and Law Students at their sittings held on the 5th and 6th November, 1966, in Delhi;
- (b) if so, what were the demands discussed and what is the result of the discussions?

THE MINISTER OF STATE IN THE MINISTRY OF LAW (SHRI C. R. PATTABHI RAMAN): (a) The Minister of Education attended a lunch given by the Law Minister on the 5th November 1966 when he met the members of the Bar Council of India, some of whom were Chairmen of the State Bar Councils, and others. There was no meeting of the Minister of Education with the Chairman of the State Bar Councils or other Educationists on the 6th November, 1966.

(b) There was only informal exchange of views on the demands of the law graduates on the 5th November, 1966,

## FOOD DEPARTMENT CAFFTARIA CO-OPE-RATIVE STORES

730. SHRI ARJUN ARORA: the Minister of FOOD, AGRICUL-TURE. COMMUNITY DEVELOP-AND CO-OPERATION MENT pleased to refer to the answer given to Starred Question No. 241 in the Rajya Sabha on the 28th February,